



2

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/07/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/195/2018  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : DEEPAK HANWANT MEHTA  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	Aashish Jain T-Suleija For Suleena & Suleena	Counsel for Applicant	
2.	Vishnu Mohan	Counsel for Respondent 2 & 3 (Petitioner in mini CP)	

**ORDER**

Counsels representing both the parties are present. Counsel for the respondents in the IA prayed for time to file counter. Time is enlarged at request. Put up on 10.08.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)